

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 422 of 2019

IN THE MATTER OF:

Regional PF Commissioner - I

...Appellant

Vs

The Liquidator (Sri. Thirupal Gorige) & Anr.

....Respondents

Present:

For Appellant: None.

For Respondents:

ORDER

22.04.2019: Inspite of repeated calls nobody appears on behalf of the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

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